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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

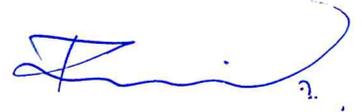
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/46 & 47/CAA/2017
PETITION NUMBER :
NAME OF THE TRANSFEROR : APPOLLO ALCHOBEV LTD
NAME OF THE TRANSFERRE : EMPEE HOTELS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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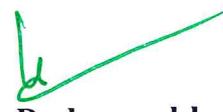
S.K. Rahul Vivek
R. VINODH PRABHU

Counsel for Applicants.



ORDER

Heard the counsel for the applicant. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)